

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

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**The Principal District & Sessions Judge,  
All Districts of J&K State.**

No.: 28828-51 / Sts. Dated. 18-11-2017.

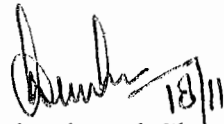
**Sub:- Information regarding pendency of Women related  
(Sessions) Cases as on 31-10-2017.**

Sir,

I am desired to request you to furnish the Court-wise information regarding **Pendency of Women related (Sessions) Cases as on 31-10-2017**, in the Courts of District and Sessions Court(s) of your District and the said information be furnished to this Registry within **TWO** day's positively through return by e-mail [hcjmu@nic.in](mailto:hcjmu@nic.in) or Tele-Fax No. **0191-2539896**. So, that we may able to transmit the same to the concerned quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

  
(Aftab Ahmad Chouhan)  
**Dy. Registrar (Sts.)**

✓ No. 28852 / Sts. Dated: 18-11-2107.

Copy to :- Incharge NIC for uploading on the High Court website.

  
**Dy. Registrar (Sts.)**